

HIGH COURT OF DELHI: NEW DELHI

Most immediate

3871
No. IG-1/Gaz./DHC/2022

Date: 19 July 2022

To,
The Principal District & Sessions Judge (HQ.),
Tis Hazari Courts Complex,
Delhi-110054.

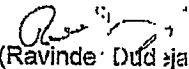
Sub: Appointment of Principal District Judge- regarding

Sir,

I am directed to forward herewith a copy of Notification No. F.6/ 2015-
Judl./Suptlaw/1204-1212 dated 19.07.2022 issued by the Department of Law,
Justice and Legislative Affairs, Government of NCT of Delhi on the above subject
with a request to deliver a copy of the same to the officer concerned.

Yours sincerely

Encl.: As above.

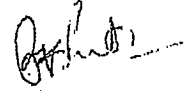

(Ravinder Duda)
Registrar General

3872-73
Endos. No. /DHC/Gaz./G-1/VI.E.2(a)/2022

Dated, the 19 July, 2022

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Courts Complex, New Delhi.


Raj Kumar Rawat
Joint Registrar (Gaz.-1A)


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS): DELHI.

No. F.5 (1)/2021/ 54350-390 Dated, Delhi the

Sub:- Appointment of Principal District Judge regarding

Copy forwarded for information and necessary to :- 20 JUL 2022

1. The Officer concerned.
2. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance,
Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site
Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing
Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer
Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell &
Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court,
Delhi.
5. The PRO, Tis Hazari Courts, New Delhi.
6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
7. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis
Hazari Courts, Delhi.
8. The 'LAYERS' Section, for uploading on 'LAYERS'.


20 JUL 2022
(Mukesh Kumar Gupta)
Additional District & Sessions Judge/
Officer In-charge (Judicial Branch) Central
For Principal District & Sessions Judge(HQs),
Delhi

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI- 110002


No.F.6/1/2015-Judl./Suptlaw/1204-1212

Dated 19 July, 2022

NOTIFICATION

No.F. 6/1/2015-Judl./ Suptlaw/ 1204-1212 : Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints Ms. Shalinder Kaur, an officer of Delhi High Court Judicial Service as Principal District Judge on regular basis with effect from the date she takes over.

By order and in the Name of the
Lt. Governor of National
Capital Territory of Delhi



(Sanjay Kumar Aggarwal)
Principal Secretary (Law, Justice & Legislative Affairs)

No.F.6/1/2015-Judl./Suptlaw/1204-1212

Dated 19 July, 2022

Copy forwarded for information and necessary action to:

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi, w.r.t his office O.C. letter No. 3798/DHC/Gaz.1/VI.E.2(a)/2022 dated 14.07.2022.
4. The Principal District & Sessions Judge, (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard file.


(Sanjay Kumar Aggarwal)
Principal Secretary (Law, Justice & Legislative Affairs)